


IN THE COURT OF**PRINCIPAL DISTRICT & SESSIONS JUDGE BARAMULLA**Cases to be heard on 28-06-2021 through Virtual Mode**CRIMINAL**

Sr. No	Titled	FIR No.	Offence	Nature of Cases	Name of the Counsel
1	State V/S Mushtaq Ah. shah	102/2019	376,506 IPC04 POCSO	Challan	Neelofar Masood/PP
2	State V/S Qadeer Ah. Khattana	68/2019	Rpc 302	Challan	Adv.A.S Rather/PP
3	Syed Tajamul BashirV/S UT JK	Fresh Anticipatory Bail			Adv Hilal Ahmad
4	Ab. Khaliq Beigh V/S UT of JK	Release Application			Adv Fayaz Magray
5	Mushtaq Ah. Shah V/S UT of Jk	102/2019	376,506I PC04 POSCO	Bail App.	Adv Neelofar Masood
6	Tanveer Ah. Lone V/S UT of JK	30/21	8/20 NDPS	Release	Adv Aamir Hussain
7	State V/S Shoaib Hamid	Fresh Bail			Adv Sartaj Lone
8	Showket Ah. Khan V/S UT	Fresh Bail			Adv. Syed Tajamul
9	Zahoor Ah. Sheikh V/S UT	24/21	147,148, 323 ,447IPC	Bail	Adv Ashraf Rather
	Gh. Mustafa Sofi Vs UT	148/21	147,148, 323	Bail	Adv Mujtaba Hussain
11.	Shoaib HUSSAIN V/S UT	53/21	420IPC	Ant. Bail	Adv.Tahir Mir
12.	Muzaffar Ahmad Lone V/S UT	50/21	147,323, 354IPC	Ant. Bail	Ibrahim Mir
13.	Ab. Rehman Ganaie V/S Ut	05/21	380,427, 506IPC	Ant. Bail	Mir Mehmooda
14	Qasim Shah V/S UT	13/21	498AIP C	Bail App	Sameer Ah. Dar
15	Shareef-Ud-Din Mailik V/S Ut	09/21	498A,50 6IPC	Ant. Bail	Adv Waseem Gulzar
16	Altaf HUSSAIN Reshi V/S Ut	95/21	188,379I PC	Ant. Bail	Adv. Suhail Ahmad Gojree


Pri District & Sessions
Judge Baramulla

**IN THE COURT OF
PRINCIPAL DISTRICT & SESSIONS JUDGE BARAMULLA**

Cases to be heard on 28-06-2021 through Virtual Mode

CIVIL

1. Mst Azizi V/S Sheikh Mushtaq Ahmad (Appeal) Adv. Muzamil Hamid
2. Gh. Mohidin Khan V/S Ab. Rashid Khan (Appeal) Adv. S.A Reshi
3. Amarjeet Singh V/S Ab. Ahad Ganai (Appeal) Adv. S.A Rather
4. Mohd. Yaqoob Mir V/S Parvez Ahmad (Intr App) Adv. Waseem Gulzar
5. Bashir Ah. Sofi V/S Mst Noora (Appeal) Adv. Khursheed.


Principal

District & Sessions Judge Baramulla